

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 6th January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 336/2014(CZ) (M.A.No.528/16) (M.A.No.793/16) (M.A.No.912/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Swapnil Gupta, Adv. Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 118/2015(CZ) (M.A.No.812/15) (M.A.No.875/16)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 119/2015(CZ) (M.A.No.876/16)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
5.	Original Application No. 135/2015(CZ) (M.A.No.877/16)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
6.	Original Application No. 136/2015(CZ) (M.A.No.68/16) (M.A.No.878/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
7.	Original Application No. 136/2016(CZ)	Gyanendra Dwivedi Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
FOR COMPLIANCE				
8.	Original Application 100/2016 (CZ) (M.A.No.748/16)	Mary Joyce Lakra Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv. Mr. Aditya Khandelwal, Adv. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 311/2014(THC)	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Shivendu Joshi, Adv. Mr. Pratap Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Parul Bhadoria Adv. Mr. Sachin K Verma, Adv.	
10.	Original Application No. 26/2015(CZ)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in